

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13035/01/2017-US.1
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 04th May, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Arindam Lodh, to be a Judge of the Tripura High Court with effect from the date he assumes charge of his office.

mkp
4/5/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To
The Manager,
Government of India Press,
FARIDABAD

No.K-13035/01/2017-US.I

Dated 04.05.2018

Copy to:-

- 1 Shri Arindam Lodh, C/o Registrar General, Tripura High Court, Agartala.
- 2 The Secretary to the Governor, Tripura, Agartala.
- 3 The Secretary to the Chief Minister, Tripura, Agartala.
- 4 The Secretary to the Chief Justice, Tripura High Court, Agartala.
- 5 The Chief Secretary, Government of Tripura, Agartala.
- 6 The Registrar General, Tripura High Court, Agartala.
- 7 The Accountant General, Tripura, Agartala.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PSO to Secretary (Justice)/DS(ANS)/US.I/ S.O.(Desk).
- 12 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978